

(c) Soil Health Cards have been issued to the farmers in all States/UTs including remote areas such as North Eastern States. The number of farmers who have availed Soil Health Cards in North Eastern States is given in Statement.

Statement

Details of the number of farmers who have availed Soil Health Cards in North Eastern States

Sl.No.	States	Number of farmers	
		Cycle-I (2015-17)	Cycle-II (2017-19)
1.	Arunachal Pradesh	20532	55
2.	Assam	1300901	397135
3.	Manipur	114522	24196
4.	Meghalaya	209561	215235
5.	Mizoram	11986	14527
6.	Nagaland	184797	38000
7.	Sikkim	46000	15360
8.	Tripura	117723	117723
TOTAL		2006022	822231

Status of Model Land Leasing Act

3819. SHRI K. BHABANANDA SINGH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the status of the Model Land Leasing Act; and

(b) the specific steps taken by the Government to ensure that sharecroppers and tenant cultivators have surety of tenure, access to institutional loans, input and market support, and insurance schemes?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) NITI Aayog in consultation with the State Governments had drafted a Model Land Leasing Act-2016, and circulated it to the State Governments. Since Agriculture is a State subject, States are free to enact a law

or to accept some or all provisions of the Model Land Leasing Act in their extant laws as they deem fit.

Achievement of Andhra Pradesh in agricultural sector

3820. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the State of Andhra Pradesh has shown the highest achievement at national level in terms of agricultural production, the growth rate in agricultural sector and increase in the income of farmers during the last three years;

(b) if so, the details thereof;

(c) whether the model adopted by the Government of Andhra Pradesh could prove to be the best for agricultural development towards achieving the target for doubling the income of farmers by the year 2022; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The State-wise details of (i) production of food grains, oil seeds and sugarcane, (ii) growth rate of Gross State Value Added (GSVA) of agriculture and allied sector during last three years, are given in Statement-I and II respectively (*See below*).

The average monthly income of agricultural households in the country is estimated by National Sample Survey Office (NSSO) through the 'Situation Assessment Survey (SAS) of Agricultural Households' conducted from time to time. The last such Survey was conducted by NSSO during its 70th round with reference to the agricultural year July, 2012-June, 2013. As per the results of this Survey, the average monthly income per agricultural household in Andhra Pradesh is estimated to be ₹ 5979. State-wise average monthly income per agricultural household is given Statement-III (*See below*).

(c) and (d) Agriculture being a State subject, the State Governments design and undertake development plans and ensure effective implementation of the component programmes/schemes. Since there are significant differences in agro-climatic conditions of different States, the success of one State cannot be fully replicated in all other States.